

### **NHRC DySP Isam Singh chosen for the President's police medal**

Isam Singh, Deputy Superintendent of Police posted in the Investigation Division of the National Human Rights Commission, NHRC, India has been chosen for the Police Medal for Meritorious Services on the occasion of Republic Day, 2024. He has been part of several spot enquiry teams of the Commission in the cases of human rights violations.

## एनएचआरसी ने न्यायिक हिरासत में मौत पर बंगाल सरकार से रिपोर्ट मांगी

राज्य ब्यूरो, कोलकाता: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राज्य के सुधार गृह में न्यायिक हिरासत में एक दोषी की अप्राकृतिक मौत के संबंध में बंगाल सरकार से रिपोर्ट मांगी है। पश्चिम बंगाल मानवाधिकार आयोग (डब्ल्यूबीएचआरसी) ने भी इस संबंध में राज्य सरकार से रिपोर्ट मांगी है। मुख्य न्यायिक दंडाधिकारी की अदालत पहले ही उस अप्राकृतिक मौत के पीछे न्यायिक जांच का आदेश दे चुकी है। पीड़ित हातेम अली मंडल (83) की सोमवार को बंगाल के पूर्व बर्द्धमान जिले के जिला सुधार गृह में मौत हो गई। रिकार्ड के अनुसार उसे पिछले वाम मोर्चा शासन के दौरान वर्ष 2005 में जिले के कालना की एक जिला अदालत ने आजीवन कारावास की सजा सुनाई थी। दर्ज की गई शिकायतों के अनुसार रविवार देर रात शारीरिक बेचैनी की शिकायत के बाद दोषी को सुधार गृह परिसर से जिला मेडिकल कालेज और अस्पताल ले जाया गया। सोमवार सुबह उसकी हालत बिगड़ने पर उन्हें फिर से मेडिकल कालेज एवं अस्पताल लाया गया, जहां उसे मृत घोषित कर दिया गया।

## **Telangana: Two constables suspended for dragging woman student by hair during protest**

<https://www.news9live.com/state/telangana/telangana-two-constables-suspended-after-dragging-woman-student-by-hair-during-protest-2423114>

The woman is a student at Professor Jayashankar Agricultural University (PJTS AU), Rajendranagar in Rangareddy district.

Hyderabad: Two women constables, who dragged a female student by her hair during a protest on January 25, have been suspended by Cyberabad Police commissioner.

The student, who is reportedly associated with the ABVP, studies at the Professor Jayashankar Agricultural University (PJTS AU), Rajendranagar.

On January 25, the student was chased by two women constables on a scooter and the pillion-riding police constable caught her by her hair and dragged her, after which the student fell to the ground.

The students were protesting against the state government decision to allot 100 acres land, which belongs to the university, for the construction of the new high court.

The suspension comes after the National Human Rights Commission (NHRC) issued a notice to the Telangana government over the incident. The commission asked for a detailed report of the incident in four weeks.

The NHRC also observed that if the reports of the incident are true, it raises a serious issue of violation of human rights of the victim girl. The commission also asked for the health status of the girl in the report to be submitted in four weeks.

## **Cyberabad lady cop who dragged girl student by hair suspended**

<https://yespunjab.com/cyberabad-lady-cop-who-dragged-girl-student-by-hair-suspended/>

Hyderabad, Jan 29 2024-

A lady police constable who dragged a girl student by hair during a protest in Hyderabad last week has been suspended.

Cyberabad Police Commissioner Avinash Mohanty on Monday ordered suspension of the constable serving at Rajendranagar police station.

The action came on a day when National Human Rights Commission (NHRC) has issued a notice to Telangana government. The Commission sought a detailed report on the incident within four weeks.

The state government has also been asked to inform about the action taken against the police officials involved.

The NHRC took suo moto cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in the Ranga Reddy district during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU) on January 24.

The video of two policewomen on a scooty chasing a female protestor and the one riding pillion pulling her by her hair went viral.

The girl, an activist of ABVP, fell down.

The incident occurred during a protest by ABVP against the allotment of university land for construction of the High Court. Cyberabad Police had ordered an inquiry into the incident. (Agency)

## Telangana Govt Gets Notice from Human Rights Commission

<https://www.indiaherald.com/Breaking/Read/994673386/Telangana-Govt-Gets-Notice-from-Human-Rights-Commission>

The National Human Rights Commission (NHRC) has sent a notice to the telangana government in response to media reports of woman police personnel pulling a female student by her hair in the ranga reddy district on Monday. The NHRC requested a full report within four weeks, including action against the relevant police personnel. It has taken suo motu notice of a media report on a video clip showing female police officers dragging a protesting student by her hair during an agitation on january 24.

Notably, several students from professor Jayanshankar telangana State Agricultural university (PJ TSAU) organised the protest.

The Commission noted that the contents of the media article, if genuine, aroused significant concerns about a breach of the victim girl's human rights. It then sent notifications to Telangana's Chief Secretary and director General of Police. The requested report should contain the measures taken as well as the victim girl's current health state.

According to a media source on january 25, the students were protesting the state government's plan to allocate 100 acres of university-owned property for the construction of the new high court facility.

The footage of the alleged event went viral on social media.

Meanwhile, the video sparked public uproar, and as the police conduct garnered harsh condemnation from the opposition, Rajendranagar police released a statement, claiming that the action by two women constables was inadvertent and that they intended to take the woman protestor's hand.

Opposition politicians, notably Bharat Rashtra Samithi (BRS) MLC Kalvakuntla Kavitha, expressed severe concerns over police violence and called for tough action.

## **Ranga Reddy: Cops drag PJTSAU woman protestor by hair, video goes viral; NHRC takes notice**

<https://newsmeter.in/top-stories/ranga-reddy-cops-drag-pjtsau-woman-protestor-by-hair-video-goes-viral-nhrc-takes-notice-724042>

Director General of Police, Telangana was asked for a detailed report on the matter within 4 weeks.

hyderabad: National Human Rights Commission (NHRC), has taken suo motu cognizance of a media report about lady police officials dragging a protesting student by her hair during an agitation at Professor Jayanshankar Telangana State Agricultural University (PJTSAU) in the Ranga Reddy district of Telangana on January 24.

During the agitation, students were protesting against a decision of the state government allocating 100 acres of land belonging to the university, for the construction of the new High Court complex. Some protestors started running as cops wanted to take them into preventive custody.

In the video, the two women cops riding a scooter were chasing a woman protestor. The pillion rider grabbed the hair of the protester as the scooter remained in motion. The protester fell and then the cops stopped the scooter. The video of the reported incident has gone viral on social media. Following this, the Commission has observed that the contents of the media report, if true, raise serious issue of violation of human rights of the victim girl.

Accordingly, it has issued notice to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report on the matter within 4 weeks. They said that the report should also include the action taken report and the health status of the victim girl. Reacting to the incident, Telangana ABVP said the woman who was pulled by the hair is an ABVP leader. "Yesterday when the entire nation talked about safeguarding our girls, this is how a female ABVP Voice activist was manhandled in Telangana. Her fault? She was protesting against the Telangana government because the land for an educational institution was allocated for a court. In Bharat, we worship women and in this new Bharat, there will be zero tolerance for those who dare to drag a woman by hair," said ABVP.

## **Dragging student by hair at PJTSAU: Cop suspended, NHRC takes note**

<https://www.newstap.in/city-news/dragging-student-by-hair-at-pjtsau-cop-suspended-nhrc-takes-note-1517803?infinitemscroll=1>

Cyberabad Police Commissioner Avinash Mohanty on Monday ordered suspension of the constable serving at the Rajendranagar police station.

HYDERABAD: A lady police constable who dragged a girl student by hair during a protest in Hyderabad last week has been suspended. Cyberabad Police Commissioner Avinash Mohanty on Monday ordered suspension of the constable serving at Rajendranagar police station. Meanwhile, the National Human Rights Commission (NHRC) sent notice to the Telangana Government over the incident. The NHRC sought a detailed report within four weeks, including action taken against the responsible police officials. It has taken suo motu cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair during an agitation on January 24.

The commission observed that the contents of the media report raised a serious issue of violation of human rights of the victim. Accordingly, it issued notices to the Chief Secretary and the Director General of Police, Telangana. The report also sought action taken and the health status of the victim.

The incident occurred last week on the campus of Professor Jayashankar Telangana State Agriculture University, Rajendranagar, Hyderabad, during a protest by a student group against the allotment of university land for the High Court construction. A viral video on social media showed two policewomen on a scooty chasing the girl student, with the one riding pillion pulling her by her hair, causing her to fall down and cry in pain at the university. After the video went viral, BRS and BJP condemned the incident and demanded immediate action against the involved police personnel.

## **NHRC Sends Notice To Telangana Govt Over Woman Cop 'Dragging' Student By Hair**

<https://news.abplive.com/telangana/nhrc-sends-notice-to-telangana-govt-over-woman-cop-dragging-student-by-hair-1660415>

The NHRC has sought a detailed report by initiating suo motu cognizance based on a video clip circulating on social media

The National Human Rights Commission (NHRC) sent a notice to Telangana government and state police chief over media reports that a policewoman allegedly dragged by a female student by hair, according to officials on Monday. The incident purportedly took place during a student agitation in Ranga Reddy district.

In a statement, the National Human Rights Commission (NHRC) expressed concern over potential human rights violations against a student, as reported by the media. If the information on the media report is accurate, the NHRC emphasized the gravity of the situation.

The NHRC has sought a detailed report by initiating suo motu cognizance based on a video clip circulating on social media. The video purportedly shows policewomen dragging a protesting student by her hair in Ranga Reddy district, Telangana, during an agitation by students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU) on January 24, 2024.

Stating the seriousness of the matter, the NHRC has called for a comprehensive report within four weeks. This report should include details about the actions taken against the police officials allegedly involved in the incident. Additionally, the rights panel has issued notices to the chief secretary and the director general of police of Telangana.

The incident stems from student protests against the state government's decision to allocate 100 acres of university land for the construction of a new High Court complex, as per a report published on January 25. The NHRC seeks not only an account of the incident but also the health status of the affected student in the detailed report.

On Monday, Cyberabad Police Commissioner Avinash Mohanty took action by suspending the two women constables from the Rajendranagar police station who were involved in the incident.

Meanwhile, Telangana Opposition leaders including BRS MLC Kavitha raised concern over police brutality.



## छात्रा को बाल पकड़कर घसीटने के मामले पर NHRC सख्त, तेलंगाना सरकार और DGP को नोटिस

<https://www.aajtak.in/crime/news/story/telangana-ranga-reddy-district-student-beating-video-viral-nhrc-cognizance-government-dgp-notice-crime-pvzs-1869884-2024-01-30>

रंगा रेड्डी जिले में छात्रों के एक आंदोलन के दौरान कुछ महिला पुलिसकर्मियों ने एक छात्रा को उसके बालों से पकड़कर घसीटा था और उस की जमकर पिटाई की थी. सोमवार को राष्ट्रीय मानवाधिकार आयोग ने इस मामले का संज्ञान लिया.

राष्ट्रीय मानवाधिकार आयोग (NHRC) ने तेलंगाना में एक छात्रा के साथ मारपीट करने और उसे बालों घसीटे जाने के मामले में कड़ा रुख अपनाया है. आयोग ने मीडिया रिपोर्टों पर संज्ञान लेते हुए अब तेलंगाना सरकार और राज्य के पुलिस प्रमुख को नोटिस भेजा है. महिला पुलिसकर्मियों की इस करतूत पर लोगों में खासा गुस्सा है. उन महिला पुलिसकर्मियों ने एक छात्रा के सरेआमा मारा था और उसे बालों से पकड़ कर घसीटा था.यह मामला रंगा रेड्डी जिले का है. जहां छात्रों के एक आंदोलन के दौरान कुछ महिला पुलिसकर्मियों ने एक छात्रा को उसके बालों से घसीटा था और उस की जमकर पिटाई की थी. सोमवार को राष्ट्रीय मानवाधिकार आयोग ने एक बयान में कहा कि मीडिया रिपोर्ट की सामग्री अगर सच है, तो ये छात्रों के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है.पीटीआई के अनुसार, एक पैनल ने एक बयान में कहा कि एनएचआरसी ने चार सप्ताह के भीतर कथित घटना के लिए जिम्मेदार पुलिस अधिकारियों के खिलाफ की गई कार्रवाई के विवरण सहित एक विस्तृत रिपोर्ट मांगी है. एनएचआरसी ने एक वीडियो क्लिप और एक रिपोर्ट का स्वतः संज्ञान लिया है, जिसमें 24 जनवरी को प्रोफेसर जयशंकर तेलंगाना राज्य कृषि विश्वविद्यालय (पीजेटीएसएयू) के कुछ छात्रों के आंदोलन के दौरान तेलंगाना के रंगा रेड्डी जिले में एक प्रदर्शनकारी छात्रा को बाल पकड़कर घसीटते हुए दिखाया गया है.

एनएचआरसी ने कहा कि यह वीडियो सोशल मीडिया पर वायरल हो गया है. इसके बाद आयोग ने तेलंगाना के मुख्य सचिव और पुलिस महानिदेशक को नोटिस जारी कर चार सप्ताह के भीतर घटना पर विस्तृत रिपोर्ट मांगी है. आयोग ने कहा कि इसमें कार्रवाई रिपोर्ट और लड़की की स्वास्थ्य स्थिति भी शामिल होनी चाहिए.जानकारी के मुताबिक, 25 जनवरी को जारी रिपोर्ट के अनुसार, छात्र नए उच्च न्यायालय परिसर के निर्माण के लिए विश्वविद्यालय की 100 एकड़ जमीन आवंटित करने के राज्य सरकार के फैसले का विरोध कर रहे थे.

## **Video clip of police dragging student by her hair: NHRC serves notices to Chief Secretary, DGP asking for report**

<https://www.newindianexpress.com/states/tehrangana/2024/Jan/30/video-clip-of-police-dragging-student-by-her-hair-nhrc-serves-notices-to-chief-secretary-dgp-asking-for-report>

HYDERABAD :Taking suo motu cognisance of a media report on the video clip showing women police personnel dragging a student by her hair, the National Human Rights Commission (NHRC) issued notices to the Chief Secretary and the Director General of Police asking for a detailed report in the matter within four weeks. The commission noted that it should also include the action taken report and the health status of the victim.

The video clip shows the cops dragging the protesting student, who is reportedly a member of the Akhil Bharatiya Vidya Parishad (ABVP), by her hair during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU), Rangareddy district, on January 24. Media reports suggest that the protest took an ugly turn when the Rajendranagar police reportedly intervened. The video of the reported incident has gone viral on social media.

The commission noted that, if the contents of the media report are accurate, it raises a concern regarding the violation of the human rights of the victim.

According to the media report published on January 25, the students were protesting against the state government's decision to allocate 100 acres of land belonging to the university, for the construction of the new high court complex, a release from the NHRC said on Monday.

## **Manoj Bajpayee, Sunil Gavaskar attend Champions of Change Maharashtra Awards**

<https://www.lokmatimes.com/entertainment/manoj-bajpayee-sunil-gavaskar-attend-champions-of-change-maharashtra-awards>

Mumbai (Maharashtra) [India], January 30 : Actors Manoj Bajpayee, Arjun Rampal, Sonu Sood, Indian cricketer Sunil Gavaskar, director duo ...

Mumbai (Maharashtra) [India], January 30 : Actors Manoj Bajpayee, Arjun Rampal, Sonu Sood, Indian cricketer Sunil Gavaskar, director duo Abbas-Mustan attended the "Champions of Change" Awards on Tuesday in Mumbai. Manoj was seen wearing a maroon coat pants that he matched with a black shirt. He completed his look with transparent glasses.

Arjun wore a black pantsuit and kept his long hair open.

Abbas-Mustan was seen twinning in a white shirt with matching pants.

Sonu donned a black coat and pants for the day.

Sunil, on the other hand, wore a white shirt with a blue Nehru jacket that he paired with black pants.

The names of the awardees include Shilpa Shetty, Karan Johar, Kriti Sanon, Sonu Sood, Manoj Bajpayee, Sandeep Singh, Sunil Gavaskar, directors Farah Khan and Rajkumar Hirani, filmmaker Sandeep Singh among others.

"Champions of Change Maharashtra" Award honours the great work done by eminent personalities and organizations towards promoting the values of courage, community service and social development. Governor of Maharashtra Ramesh Bais presented the awardees with Gold Medals and Citations. Other distinguished guests and dignitaries, including Chairperson of the Award Selection Committee, Former Chief Justice of India and Former Chairman of the National Human Rights Commission India, Justice KG Balakrishnan, Vice-Chairperson of the Award Selection Committee and Former Supreme Court Judge, Justice Gyan Sudha Mishra, Chairman of the Interactive Forum on Indian Economy Advocate Nandan Kr Jha, Jury Advisors of Award Selection Committee, former National Vice President of Bharatiya Janata Party Shyam Jaju and Ambassador Dayakar Ratakonda IFS (Retd) were also present.

The 'Champions of Change Maharashtra' Award has been initiated taking inspiration from the great freedom fighter and Maratha Emperor, Chhatrapati Shivaji Maharaj, who sacrificed his life for the Maratha Empire and Swaraj. The selection of the awardees has been done by Constitutional Jury members headed by Justice KG Balakrishnan, Former Chief Justice of India and Former Chairman, of NHRC India. Disclaimer: This post has been auto-published from an agency feed without any modifications to the text and has not been reviewed by an editor

## West Bengal: एनएचआरसी ने न्यायिक हिरासत में मौत पर बंगाल सरकार से रिपोर्ट मांगी, जिला सुधार गृह में हुई थी मृत्यु

<https://www.jagran.com/west-bengal/kolkata-nhrc-seeks-report-from-bengal-government-on-death-in-judicial-custody-death-occurred-in-district-correctional-home-23641922.html>

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राज्य के सुधार गृह में न्यायिक हिरासत में एक दोषी की अप्राकृतिक मौत के संबंध में बंगाल सरकार से रिपोर्ट मांगी है। पश्चिम बंगाल मानवाधिकार आयोग (डब्ल्यूबीएचआरसी) ने भी इस संबंध में राज्य सरकार से रिपोर्ट मांगी है। मुख्य न्यायिक दंडाधिकारी की अदालत पहले ही उस अप्राकृतिक मौत के पीछे न्यायिक जांच का आदेश दे चुकी है।

राज्य ब्यूरो, कोलकाता। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने राज्य के सुधार गृह में न्यायिक हिरासत में एक दोषी की अप्राकृतिक मौत के संबंध में बंगाल सरकार से रिपोर्ट मांगी है। पश्चिम बंगाल मानवाधिकार आयोग (डब्ल्यूबीएचआरसी) ने भी इस संबंध में राज्य सरकार से रिपोर्ट मांगी है।

मुख्य न्यायिक दंडाधिकारी की अदालत पहले ही उस अप्राकृतिक मौत के पीछे न्यायिक जांच का आदेश दे चुकी है। पीड़ित हातेम अली मंडल (83) की सोमवार को बंगाल के पूर्व बर्द्धमान जिले के जिला सुधार गृह में मौत हो गई।

जिला अदालत ने आजीवन कारावास की सजा सुनाई थी

रिकॉर्ड के अनुसार उसे पिछले वाम मोर्चा शासन के दौरान वर्ष 2005 में जिले के कालना की एक जिला अदालत ने आजीवन कारावास की सजा सुनाई थी। दर्ज की गई शिकायतों के अनुसार रविवार देर रात शारीरिक बेचैनी की शिकायत के बाद दोषी को सुधार गृह परिसर से जिला मेडिकल कॉलेज और अस्पताल ले जाया गया।

अस्पताल के आउटडोर विभाग में कुछ प्रारंभिक दवाएं दी गईं

हालांकि, सुधार गृह के अधिकारियों पर आरोप यह है कि दोषी को अस्पताल में भर्ती कराने के बजाय, अस्पताल के आउटडोर विभाग में कुछ प्रारंभिक दवाएं प्रदान की गईं और कुछ घंटों के बाद उसे सुधार गृह में वापस ले जाया गया।

सोमवार सुबह उसकी हालत बिगड़ने पर उन्हें फिर से मेडिकल कॉलेज एवं अस्पताल लाया गया, जहां उसे मृत घोषित कर दिया गया। मृतक की पोस्टमार्टम रिपोर्ट अभी आनी बाकी है जिसके बाद उसकी मौत का सही कारण पता चल सकेगा।

## **NHRC seeks report from Bengal govt on convict's death in judicial custody**

<https://www.punjabnewsexpress.com/news/news/nhrc-seeks-report-from-bengal-govt-on-convicts-death-in-judicial-custody-238277>

KOLKATA: The National Human Rights Commission (NHRC) has sought a report from the West Bengal government regarding the unnatural death of a convict in judicial custody in a correctional home in the state.

West Bengal Human Rights Commission (WBHRC) too has sought a report from the state government on this count.

Already the court of the chief judicial magistrate has ordered a judicial probe behind that unnatural death.

The victim, Hatem Ali Mondal (83), died at the Burdwan District Correctional Home in East Burdwan district of West Bengal on Monday.

As per records, he was sentenced to life imprisonment by a district court at Kalna in East Burdwan district, then undivided Burdwan district in the year 2005 during the previous Left Front regime in West Bengal.

As per complaints filed, the convict was taken to the Burdwan Medical College & Hospital from the correctional home premises after he complained of physical uneasiness on late Sunday night. However, the accusation against the correctional home authorities is that instead of getting him admitted at the hospital, the convict was provided with some preliminary medications at the outdoor department of the hospital and was taken back to the correctional home after a few hours.

On Monday morning as his conditions deteriorated, he was again brought to the Burdwan Medical College & Hospital, where he was declared dead. The post-mortem report of the deceased is yet to come following which the exact reason of his death could be known.

## **NHRC visits central jail, directs officials to solve problems of undertrials and prisoners**

<https://www.cityairnews.com/content/nhrc-visits-central-jail-directs-officials-to-solve-problems-of-undertrials-and-prisoners>

National Human Rights Commission Special Monitor Bal Krishan Goel on Tuesday visited local central jail and directed the officials to immediately solve the grievances of the lodged undertrials and prisoners.

Ludhiana, January 30, 2024: National Human Rights Commission Special Monitor Bal Krishan Goel on Tuesday visited local central jail and directed the officials to immediately solve the grievances of the lodged undertrials and prisoners.

Accompanied by ADC (UD) Rupinderpal Singh, CWC Chairman Gurjit Singh Romana, DCPO Rashmi, DPO Anupriya, Goel also checked various barracks and quizzed the undertrials and prisoners about their medical examination, besides taking round of the biscuits manufacturing, furniture repair units, women prisoners' areas, their newborn and vaccination wards.

Goel said that efforts were being made by the National Human Rights Commission to prevent the violation of human rights in any government or non-government organization. He said that we should all be aware of human rights which our constitution has given to every citizen of the country.

Later, Goel also took stock of the facility 'Red Cross Senior Citizens Home' and listened to the issues of elderly there. He also gave necessary directions to the officials to improve services there.